

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) Few States like Rajasthan had requested for relaxation in fund sharing pattern so as to reduce the financial burden on the State in the form of State share in the rural water supply projects catering to water quality-affected habitations. Further, several States have been requesting for increased central assistance for creating drinking water infrastructure in various fora at different points of time.

Keeping all these in view, Government of India, in partnership with the States, has launched Jal Jeevan Mission (JJM) to enable every rural household in the country to have potable water in adequate quantity of prescribed quality on regular basis through Functional Household Tap Connection (FHTC) by 2024 with an outlay of ₹ 3.60 lakh Crore. Demands raised by States affected with water quality issues, including Fluoride and salinity, were considered while firming up the modalities of implementation of the JJM and accordingly, while allocating fund among States/ UTs under JJM, 10% weightage is given to proportion of the population residing in water quality-affected areas. Further, States have been advised to accord priority to water quality-affected habitations while implementing piped water supply schemes under JJM.

Further, in March 2017, to provide safe drinking water to 27,544 Arsenic/ Fluoride affected rural habitations in the country, National Water Quality Sub-Mission (NWQSM) was launched, which has now been subsumed under Jal Jeevan Mission and as on 19.03.2020, ₹ 3,940.34 Crore has been provided to Arsenic and Fluoride affected States.

Revised estimates of Polavaram project

3271. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that Government has asked Andhra Pradesh Government to prepare Revised Cost Estimates (RCEs) of Polavaram at two price levels *i.e.*, 2013-14 and at current price level;

(b) if so, the details thereof along with reasons for preparing RCEs at two price levels;

(c) whether it is also a fact that Central Water Commission (CWC) and Advisory Committee of the Ministry has approved the RCEs at two price levels and sent it to Government;

- (d) if so, the details thereof along with approved amount, category-wise; and
- (e) Government's commitment on the financial aspect of the project?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (e) As per Ministry of Finance letter dated 30.09.2016, Central Government is to provide 100% of the remaining cost of irrigation component only of the Polavaram Irrigation Project (PIP) for the period starting from 01.04.2014 to the extent of the cost of the irrigation component on that date.

Further, Ministry of Finance *vide* its letter No. 14(10)/PF-II/2016 dated 26.07.2018 and later *vide* letter No. F.No. 10 (14)/PF-II/2016 dated 06.05.2019 has *inter alia* requested for submission of Revised Cost Estimates (RCE) of the project at 2013-14 Price Level (PL).

Category-wise RCE as conveyed by Central Water Commission (CWC) *vide* letter dated 7.5.2019 and as approved by the Advisory Committee (AC) of Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti (formerly Ministry of WR, RD & GR) on Irrigation, Flood Control & Multipurpose Projects in its 141st meeting held in Feb., 2019 are as under:

Category	RCE at 2013-14 PL by CWC		RCE at 2017-18 PL by AC
	As per Quantities	As per latest	As per latest
	in 1st RCE	Quantities	Quantities
Power Component	4560.91	4560.91	4560.91
Irrigation & Water Supply	26158.04	49905.19	50987.96
TOTAL	30718.95	54466.10	55548.87

Declaration of ODF

3272. SHRI S. MUTHUKARUPPAN: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that more than ten crore individual toilets have been constructed and as a result, areas in all States have declared themselves Open Defecation Free (ODF) as on 2nd October, 2019;